

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 212
(IB)-2292(ND)2019
Contempt Petition 6/2021

IN THE MATTER OF:

Mrs. Taminder Kaur Dhupia

... Applicant/Petitioner

Vs

M/s. Parsvnath Developers Ltd. & Ors.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 23.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Sh. Sonal Anand, Adv for Applicant

Rajesh P, Adv & Tanvi Garg, Adv - For Corporate Debtor

ORDER

Contempt Petition 6/2021- Ld. Counsel appearing for the Petitioner seeks permission to withdraw the Contempt Petition 6/2021. Heard. Prayer is Allowed.

Contempt Petition is Dismissed as withdrawn.

- Sol -

(L. N. GUPTA)
MEMBER (T)

- Sol -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)